

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2015
ANSWERED ON 14/12/2023
WIND ENERGY IN COASTAL AREAS

2015. SHRI POCHA BRAHMANANDA REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has calculated the State-wise data of the power that can be generated potentially through wind energy in coastal areas, especially in Andhra Pradesh;
- (b) if so, the details of the extent to which this potential has been realized so far;
- (c) whether the Government has a national policy in this regard;
- (d) if so, the details thereof and if not, whether the Government proposes to formulate such a policy; and
- (e) if so, the steps taken by the Government to promote wind energy production?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The State-wise data of the power that can be generated potentially through wind energy in coastal States, including Andhra Pradesh, vis-a-vis wind power installed capacity, is given at **Annexure-I**. In addition, the offshore wind energy potential of around 70 GW has also been identified off the coast of Gujarat and Tamil Nadu.

(c) & (d): Government has notified long-term Renewable Purchase Obligation (RPO) trajectory till FY 2029-30 with a separate wind RPO, which mandates obligated entities to purchase minimum level of renewable energy out of the total consumption. Ministry of New and Renewable Energy has issued 'Guidelines for Development of Onshore Wind Power Projects' with an objective to facilitate the development of wind power projects in an efficient, cost effective and environmentally benign manner taking into account the requirements of project developers, State and national imperatives. Further, Ministry of New and Renewable Energy has also notified 'National Offshore Wind Energy Policy - 2015' to explore and promote deployment of offshore wind farms in the Exclusive Economic Zone (EEZ) of the country, including those under Public Private Partnership.

(e) Government has taken several steps to promote renewable energy, including wind energy, in the country. These, inter alia, include;

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,

- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022,
- Notification of Late Payment Surcharge and related matters Rules 2022.

In addition to the above, the following steps have, inter alia, been taken specifically for promoting wind energy:

- declaration of trajectory for Wind Renewable Purchase Obligation (Wind RPO) up to the year 2030,
- Concessional custom duty exemption on certain components required for manufacturing of wind electric generators,
- Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31 March 2017,
- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

Annexure I referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2015 for 14.12.2022

State	Wind potential at 120 m above ground level (MW)	Wind potential at 150 m above ground level (MW)	Installed wind power capacity as on 30.11.2023 (MW)
Andaman & Nicobar Islands	1277	1245	0
Andhra Pradesh	74906	123336	4096.65
Daman and Diu	0	0	0
Goa	8	14	0
Gujarat	142560	180790	11176.12
Karnataka	124155	169251	5527.75
Kerala	2311	2621	62.5
Lakshadweep	31	31	0
Maharashtra	98213	173868	5152.58
Odisha	8346	12129	0
Puducherry	382	408	0
Tamil Nadu	68750	95107	10377.96
West Bengal	1050	1281	0